

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 21-07-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition No. 3/13 HI tech International Vs. Warm Forgings Pvt. Ltd.	Rajendra Salecha	Sandeep Tanjea
2	Sh. Manish Kumawat, Advocate	D. B. Civil Misc. Appeal No. 2700/14 & D. B. Civil Misc. Appeal No. 174/15 Kamlesh Vs. Mukesh	Manu Bhargava Neeraj Sharma	Ajay Gupta

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order



( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADR)

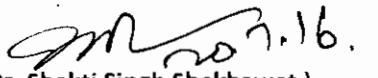
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 22-07-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek , Sr. Advocate	S.B. Cr. Revision Petition No. 880/10 Ravindra Sharma Vs. State	Mahesh Gupta	A.K. Gupta
2	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 7373/16 Mukesh Kumar Vs. State	Manish Gupta	Ganesh Chaturvedi
3	Sh. Sageer Ahammed, Advocate	S.B. Cr. Misc. Bail Application No.15620 Abhishek Vs. State	Veyankatesh Garg	
4	Sh. Ashwani Chobisa , Advocate	S.B. Cr. Misc. Bail Application No. 2740/16 Pankaj Kumar Sharma Vs. State	G.S. Sharma	Bharat Yadav
5	Smt. Sumati Bishnoi , Advocate	D.B. Civil Misc. Appeal No. 2834/09 D.B. Civil Misc. Appeal No. 1514/10 Smt. Yagwati Vs. Ghanshyam	Sh. Ravi Chirania	Sanchit Tamra
6	Sh. A.K. Bajpai , Advocate	D.B. Civil Misc. Appeal No. 5059/12 Gaurav Rajvanshi Vs. Smt. Neetu	Shashi Shekhar Gaur	Jitendra Mitruka
7	Sh. Arvind Kumar Pareek, Advocate	D.B. Civil Misc. Appeal No. 103/11 Smt. Nirmala Devi Vs. Chhitar Mal Saini	Vijay Yadav	Anil Kumar Sharma

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